

(b) Before taking over, the site it was found that almost all the area was unauthorisedly encroached upon by the illegal intruders. As it was practically not feasible for the CPWD to construct Central Government Quarters, the possession of the land could not be taken over by the CPWD.

(c) As per information available, approximately 143 buildings have come up on this land and there are about 200 plots. Regarding provision of electricity/water connections by the NDMC, the exact position in this regard is being ascertained.

(d) A proposal being considered is to take over the entire extent of acquired land on "as is, where is" basis and then to sell the unauthorisedly built plots to the concerned persons on market rate along with penalty. The unbuilt plots will be safeguarded by the CPWD and if not found useful for Govt. accommodation, these will be disposed off to the best advantage of Government.

[Translation]

Houses for Government Employees

5332. SHRI RADHA MOHAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated/proposed to formulate any scheme for construction of new houses for Government employees; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) The details of the houses proposed to be taken up for construction are as under :

Bhubaneshwar	133
New Delhi	4973
Calcutta	84
Mumbai	1096
Madras	56
Srinagar	216
Dehradun	44
Guwahati	80
Simla	60
Gangtok	18
Total :	6760

[English]

Pulse Mills

5333. SHRI VISHVESHWAR BHAGAT : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the total number of pulse mills, set up in Madhya Pradesh for the processing of pulses till March 1996;

(b) whether sufficient provisions have been made under the National Development Plan to export the pulses; and

(c) if so, the effort made by the Government in this regard

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) The information is being collected from the State Government and will be laid on the Table of the House.

(b) and (c) A provision of Rs. 34.38 crores has been made for the year 1996-97 under the centrally sponsored National Pulses Development Project with the objective of increasing the production and productivity of pulses. There is no specific component under the scheme for export.

Cultural Institutions

5334. SHRI SOMJIBHAI DAMOR : Will the PRIME MINISTER be pleased to refer to the replies to USQ No. 1902 and 2587 dated August 14, 1995 and December 12, 1995 and state :

(a) the details of the reports submitted by the various inspectors who inspected the different cultural institutions mentioned in part (a) of USQ No. 1173 of 2.3.1994 as also other cultural organisations that were inspected :

(b) whether the reports have been analysed and action taken thereon; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) As per inspection reports, there has been misuse in the premises of different cultural institutions mentioned in the USQ No. 1173 for 2.3.1994.

(b) and (c) Yes, Sir. The Bhartiya Kala Kendra and Gandharva Maha Vidyalaya have made the payment of misuse charges. The premises of the Indian Council of World Affairs have been re-entered and in the case of Sri Ram Centre, the institution is being asked to make the payment for the misuse charges.